

SL. No.9

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.60/66/2022
NAME OF THE COMPANY	CDK Global (India) Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

ORDER

Present: Ld. Counsel Mr. Y. Suryanarayana for the Petitioner.
Assistant Director from the Office of the Regional Director.

At the request of Ld. Counsel for the Petitioner, **matter is adjourned to
20.11.2023.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)